

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 50/AM11
HELD ON 16.03.2011
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 50/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 16.03.2011 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 49/AM11 held on 09.03.2011.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-240	TETRA PAK INDIA PVT. LTD.	Status: Approved
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NC No.: 50/AM11 Dated: 16.03.2011	HQ F. No. 01/87/162/00428/AM09/DES-VII	
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Request: Applicability of Public Notice No. 80/2009-2014 dated 13.07.2010 from the date of issue of Custom Authority letter dated 22.08.2008.

Decision: The Committee considered the detailed representation of Jt.DGFT, Pune submitted vide letter dated 10.02.2011. After taking into consideration the representation of Jt. DGFT, Pune and comments of D/o C&PC furnished vide O.M. NO. 46011/42/2009-PC-II dated 29.01.2010, it was decided that the description of export product in the advance licences issued between 22.08.2008 to 13.07.2010 may be read as “**Aseptic Packaging Material**”.

2. However, import of additional item ‘LK Film’ will not be allowed in respect of any advance authorization issued prior to issuance of Public Notice No. 80 dated 13.07.2010.

Case No. A-241	MEWAT TYRE & RUBBER (P) LTD.	Status : Transferred to Different Section
NC No.: 50/AM11 Dated: 16.03.2011	HQ F. No. 01/87/162/106/AM11/DES-VII	

Request: Clarification of Export Item description fall under DEPB Schedule Product Code 62, Serial No. 494-Automobile Tyres Reinforced with Nylon Tyrecord Warp Sheet or Rayon Tyre Cord Warp Sheet with or without Butyl Rubber Tyres.

Decision: The matter was discussed in the Committee and it is noted that a similar case of M/s Balkrishna Industries Ltd. was earlier considered in the DEPB Committee in its Meeting No. 2/AM11 held on 06.09.2010 and DEPB Committee had taken a

decision in the Meeting itself. Since, the present case is of exactly the same nature the decision may be taken by DEPB Committee.

Case No. A-242	METRO TYRES LTD.	HQ F. No. 01/87/162/00259/AM11/DES-VII	Status: Approved
NC No.: 50/AM11 Dated: 16.03.2011	Adv. Lic. No. 3010069001 Dated 23.08.2010	RLA F. No. 30/24/040/00019/AM11	

Request: Fixation of adhoc norms for the export product “Special Synthetic Rubber High Speed Tubes”.

Blended Bicycle

Decision: With DIPP letter dated 16.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Special synthetic rubber Blended Bicycle High Speed Tubes (containing Min. 10% PBR & 10% SBR)	1000 MT (excluding weight of Valve)	1. Natural Rubber	397 MT
		2. Synthetic Rubber PBR	100 MT
		3. Synthetic Rubber SBR-1502/1712	100 MT
		4. Carbon Black N-330, N-550, N-660	183 MT
		5. Rubber Chemicals Antioxidants, Accelerators, Retarders & Peptizer	19 MT
		6. Zinc Ingot	31.160 MT
		7. Brass Scrap	38 MT

Case No. A-243	AVLIGHT AUTOMOTIVES LTD.	HQ F. No. 01/87/050/01337/AM06/DES-VII	Status: Deferred
NC No.: 50/AM11 Dated: 16.03.2011	Adv. Lic. No. 0510175933 dated 07.02.2006	RLA F. No. 05/24/040/00878/AM06	

Request: **Fixation of adhoc norms for the export product “SAAB Rear Check Arm”.**

Decision: A copy of representation of firm forwarded to D/o C&PC on 07.03.2011. Comments awaited.

Deferred for three weeks.

Case No. A-244	AVLIGHT AUTOMOTIVES LTD.	HQ F. No. 01/87/050/00920/AM06/DES-VII	Status: Deferred
NC No.: 50/AM11 Dated: 16.03.2011	Adv. Lic. No. 0510168909 dated 20.10.2005	RLA F. No. 05/24/040/00538/AM06	

Request: **Fixation of adhoc norms for the export product “Bearing Cases”.**

Decision: A copy of representation of firm forwarded to D/o C&PC on 07.03.2011. Comments awaited.

Deferred for three weeks.

Case No. A-245	HALDIA PETROCHEMICALS LTD.	HQ F. No. 01/87/050/00174/AM10/DES-VII	Status: Approved
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Deferred for three weeks.

Case No. A-247	VARUN MEDIMPEX INC.	HQ F. No. 01/87/162/00294/AM11/DES-VII	Status: Deferred
NC No.: 50/AM11 Dated: 16.03.2011	Adv. Lic. No. 0510229891 dated 23.10.2008	RLA F. No. 05/24/040/00678/AM09	

Request: **Fixation of adhoc norms for the export product “SF Brand Elastic Plaster (Non Sterile)”.**

Decision: A copy of representation of firm forwarded to D/o C&PC on 07.03.2011. Comments awaited.

Deferred for three weeks.

Case No. A-248	MULTIBASE INDIA LTD.	HQ F. No. 01/87/050/00184/AM11/DES-VII	Status: Deferred
NC No.: 50/AM11 Dated: 16.03.2011	Adv. Lic. No. 0310583017 dated 12.07.2010	RLA F. No. 03/95/040/00870/AM10	

Request: **Modification in the description of Import Item Nos. 3 and 4 of Export Product No. 4.**

Decision: A copy of representation of firm forwarded to D/o C&PC on 07.03.2011. Comments awaited.

Deferred for three weeks.

Case No. A-249	GARWARE POLYESTER LTD.	Status: Deferred
NC No.: 50/AM11 Dated: 16.03.2011	HQ F. No. 01/87/162/00229/AM11/DES-VII	

Request: **Fixation of adhoc norms for the export product “Polyester Film (Monoaxially Oriented Co-**

Decision: D/L No. 46011/02/2011-PC.II dated 20.01.2011 issued by D/o C&PC to firm, reminder with a copy of D/L may be issued to firm by DGFT giving 15 days time for submission of information.

Deferred for three weeks.

ONLINE CASES

1	Case No.:11/31/87-ALC1/2010	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:50/87-ALC1/2010 16.03.2011	Status: Deferred
	HQ File :01/87/050/00290/AM11/	RLA File :07/24/040/00249/AM11/	Lic.No/Date:0710074545 01.10.2010	Defer Date:13.04.2011
Decision: Reply received from firm and sent to D/o C&PC on 14.03.2011. Comments awaited.				

2	Case No.:8/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:50/87-ALC1/2010 16.03.2011	Status: Deferred
	HQ File :01/87/050/00351/AM11/	RLA File :04/24/040/00123/AM11/	Lic.No/Date:0410118945 18.11.2010	Defer Date:13.04.2011
Decision: D/L No. 46011/03/2011-PC.II dated 20.01.2011 issued by D/o C&PC to firm, followed by reminder from DGFT on 14.02.2011 giving 15 days time for submission of information. Reply is still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the scheduled period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.				

	Case No.:9/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:50/87-ALC1/2010 16.03.2011	Status: Deferred
	HQ File :01/87/050/00352/AM11/	RLA File :04/24/040/00129/AM11/	Lic.No/Date:0410118940 18.11.2010	Defer Date:13.04.2011

3	Decision: D/L No. 46011/03/2011-PC.II dated 20.01.2011 issued by D/o C&PC to firm, followed by reminder from DGFT on 14.02.2011 giving 15 days time for submission of information. Reply is still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the scheduled period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.
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4	Case No.:5/35/87-ALC1/2010	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:50/87-ALC1/2010 16.03.2011	Status: Deferred
	HQ File :01/87/050/00317/AM11/	RLA File :05/24/040/00290/AM11/	Lic.No/Date:0510277403 19.11.2010	Defer Date:13.04.2011
	Decision: Deficiency letter issued to firm on 21.02.2011 giving 15 days time for submission of information. Reply is still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the scheduled period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

5	Case No.:10/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:50/87-ALC1/2010 16.03.2011	Status: Deferred
	HQ File :01/87/050/00353/AM11/	RLA File :04/24/040/00102/AM11/	Lic.No/Date:0410119256 29.11.2010	Defer Date:13.04.2011
	Decision: D/L No. 46011/03/2011-PC.II dated 20.01.2011 issued by D/o C&PC to firm, followed by reminder from DGFT on 14.02.2011 giving 15 days time for submission of information. Reply is still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the scheduled period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

6	Case No.:11/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:50/87-ALC1/2010 16.03.2011	Status: Deferred
	HQ File :01/87/050/00354/AM11/	RLA File :04/24/040/00088/AM11/	Lic.No/Date:0410119255 29.11.2010	Defer Date:13.04.2011
	Decision: D/L No. 46011/03/2011-PC.II dated 20.01.2011 issued by D/o C&PC to firm, followed by reminder from DGFT on 14.02.2011 giving 15 days time for submission of information. Reply is still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the scheduled period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

7	Case No.:7/38/87-ALC1/2010	Party Name:GARWARE POLYESTER LTD.	Meet No/Date:50/87-ALC1/2010 16.03.2011	Status: Deferred
	HQ File :01/87/050/00350/AM11/	RLA File :03/94/040/00732/AM11/	Lic.No/Date:0310603887 01.12.2010	Defer Date:13.04.2011
	Decision: D/L No. 46011/02/2011-PC.II dated 20.01.2011 issued by D/o C&PC to firm, followed by reminder from DGFT on 14.02.2011 giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the scheduled period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

	Case No.:6/47/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:50/87-ALC1/2010 16.03.2011	Status: Approved
	HQ File :01/87/050/00464/AM11/	RLA File :09/24/040/00391/AM11/	Lic.No/Date:0910044601 07.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	62/0- FL – 45C [FL 4540] [FLOQUAT 4540]	115480.000	K.G	7453424.00	169396.00 US\$
				Total	7,453,424.00	169,396.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29221190	FLOQUAT FL 4000 Liquid	70731.500	K.G	6161138.03	137219.11 US\$	Value & Qty
				Total	6,161,138.03	137,219.11	

Decision: With D/o C&PC OM No. 46011/141/2005-PC.II dated 28.06.2010, handed over in the Meeting by Technical Representative of D/o C&PC, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
FL 45C (FL 4540) (FLOQUAT 4540)	1 kg	FLOQUAT FL 4000 Liquid	0.6125 kg

9	Case No.:7/50/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:50/87-ALC1/2010 16.03.2011	Status: Deferred
	HQ File :01/87/050/00494/AM11/	RLA File :09/24/040/00369/AM11/	Lic.No/Date:0910044621 09.12.2010	Defer Date:06.04.2011

Decision: Copy of application forwarded to D/o C&PC on 10.03.2011. Comments awaited.

Case No.: 2/42/87-ALC1/2010	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:50/87-ALC1/2010 16.03.2011	Status: Approved
HQ File :01/87/050/00392/AM11/	RLA File :03/94/040/00832/AM11/	Lic.No/Date:0310609816 06.01.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39094020	62/0- KALTHARZ 70P (Phenolic Furan No Bake Binder) COMMERCIAL	500000.000	K.G	73700000.00	1675000.00 US\$
				Total	73,700,000.00	1,675,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29321300	FURFURAL ALCOHOL COMMERCIAL	350000.000	K.G	53900000.00	1225000.00 US\$	Qty
2	29126000	PARA FORMAL DEHYDE COMMERCIAL	57900.000	K.G	2038080.00	46320.00 US\$	Qty
3	29071110	PHENOL COMMERCIAL	97050.000	K.G	7472960.00	169840.00 US\$	Qty
				Total	63,411,040.00	1,441,160.00	

Decision: With D/o C&PC OM No. 46011/197/2005-PC.II dated 28.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Kaltharz 70 P (Phenolic Furan No Bake Binder)	1 kg	1. Furfural Alcohol	0.7000 kg
		2. Para Formaldehyde	0.1158 kg
		3. Phenol	0.1941 kg

Case No.:1/50/87-ALC1/2010	Party Name:TTK LIG LIMITED	Meet No/Date:50/87-ALC1/2010 16.03.2011	Status: Approved
HQ File :01/87/050/00488/AM11/	RLA File :04/24/040/00282/AM11/	Lic.No/Date:0410121314 03.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40141010	62/0- Condoms packed in aluminium foil contraceptives (Condoms)	134540.000	Gross	139393000.00	3118411.63 US\$
				Total	139,393,000.00	3,118,411.63

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMEXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40002600	KRATON IR 401 LATEX RAWMATERIAL	104308.324	K.G	73168255.20	1604567.04 US\$	Value & Qty
2	39100090	Silicon Fluid Lubricant	10225.040	K.G	2893014.48	63443.30 US\$	Value & Qty
3	76071999	Aluminium Foil Packing Material	14049.340	K.G	3205352.14	70292.81 US\$	Value & Qty
				Total	79,266,621.82	1,738,303.15	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 22/AM11 dated 01.09.2010 and 45/AM11 dated 10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Condoms packed in aluminium foil contraceptives (Condoms)	1 Gross	1. Kraton IR 401 Latex (Isoprene Rubber Based 63% DRC)	0.775296 kg
		2. Silicon Fluid Lubricant	0.076 kg.
		3. Aluminium Foil (Packing material)	As per packing policy

12	Case No.:2/47/87-ALC1/2010	Party Name:ARMOR PLAST LTD.,	Meet No/Date:50/87-ALC1/2010 16.03.2011	Status: Deferred
	HQ File :01/87/050/00460/AM11/	RLA File :07/24/040/00453/AM11/	Lic.No/Date:0710077367 14.02.2011	Defer Date:06.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 03.03.2011. Comments awaited.			

	Case No.:3/47/87-ALC1/2010	Party Name:SPERRY PLAST LTD.	Meet No/Date:50/87-ALC1/2010 16.03.2011	Status: Approved			
	HQ File :01/87/050/00461/AM11/	RLA File :05/24/040/00353/AM11/	Lic.No/Date:0510283865 14.02.2011	Defer Date:			
	Application: Request is for adhoc norms for following:						

Limiting Factor

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Uniting Factor (Value/Qty/Value & Qty)
1	40021930	SBS CO-POLYMER/ STYRENE BUTADIENE COPOLYMER/ STYRENE BUTADIENE STYRENE CO-POLYMER KTR-401 P, CALPRENE411, 540, 501, 6120 TAIPOL SEBS-6151, 6150 GLOBALPRENE-3546, 3411, KIBITON TPE PB-511, 5300, 5301, 5302, JSR RB-830, 820, KRATON G1650MU ENPRENE-611, 655, 684, 685, 687, 701, LG-411S, 475, 484, 485, 487, EUROPRENE SOL TH-177, 6414	318400.000	K.G	36297600.00	796000.00 US\$	Value & Qty
2	39039090	STYRENE ETHYLENE BUTYLENE STYRENE EUROPRENE SOL TH-2312, 2315	40000.000	K.G	4560000.00	100000.00 US\$	Value & Qty
3	39039090	K-Resin Styrene Butadiene Co-Polymer KR99HG, KR03, KR05, XK-43, XK-40, KRDEV027D, KIBITON Q RESIN PB-5903, PB-5925	28000.000	K.G	3192000.00	70000.00 US\$	Value & Qty
4	39013000	Ethylene Vinyl Acetate (EVA)	16000.000	K.G	1313280.00	28800.00 US\$	Value & Qty
				Total	45,362,880.00	994,800.00	

Decision: With D/o C&PC OM No. 46011/07/2011-PC.II dated 09.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Compound/ TPE Compounds	1 kg	1. SBS Copolymer/ Styrene Butadiene Copolymer/ Styrene Butadiene Styrene Copolymer (KTR-401P, Calpene-411, 540, 501, 6120 Globalprene 3546, 3411, Kibiton TPE PB-511, 5300, 5301, 5302 Enprene 611, 655, 684, 685, 687, 701, LG-411S, 475, 484, 485, 487)	0.7815 kg
		2. Styrene Copolymer/Styrene Ethylene Butylene Styrene Copolymer (Taipol SEBS-6151, 6150 JSR RB-830, 820, Kraton G	0.0982 kg

		1650MU, Europrene SOL TH 2312, 2315, 177, 6414)	
		3. K-Resin, Styrene Butadiene Copolymer-(KR99HG, KR03, KR05, XK-43, XK-40, KREDEV027D, KIBITON Q Resin PB-5903, PB5925)	0.0687 kg
		4. Ethylene Vinyl Acetate	0.0393 kg

Case No.:4/47/87-ALC1/2010		Party Name:SPERRY PLAST LTD.		Meet No/Date:50/87-ALC1/2010 16.03.2011		Status: Approved																																									
HQ File :01/87/050/00462/AM11/		RLA File :05/24/040/00354/AM11/		Lic.No/Date:0510283868 14.02.2011		Defer Date:																																									
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th colspan="2">FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39039090</td><td>64/0- Thermoplastic Compounds / TPE Compounds TP compounds</td><td>400000.000</td><td>K.G</td><td>52167312.00</td><td colspan="2">1144020.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>52,167,312.00</td><td colspan="2">1,144,020.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>40021930</td><td>SBS CO-POLYMER/ STYRENE BUTADIENE COPOLYMER/ STYRENE BUTADIENE STYRENE CO-POLYMER KTR-401 P, CALPRENE411, 540, 501, 6120 TAIPOL SEBS-6151, 6150 GLOBALPRENE-3546 3411 KIBITON TPE PR-511 5300 5301 5302</td><td>318400.000</td><td>K.G</td><td>36297600.00</td><td>796000.00 US\$</td><td>Value & Qty</td></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)		1	39039090	64/0- Thermoplastic Compounds / TPE Compounds TP compounds	400000.000	K.G	52167312.00	1144020.00 US\$						Total	52,167,312.00	1,144,020.00		Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	40021930	SBS CO-POLYMER/ STYRENE BUTADIENE COPOLYMER/ STYRENE BUTADIENE STYRENE CO-POLYMER KTR-401 P, CALPRENE411, 540, 501, 6120 TAIPOL SEBS-6151, 6150 GLOBALPRENE-3546 3411 KIBITON TPE PR-511 5300 5301 5302	318400.000	K.G	36297600.00	796000.00 US\$	Value & Qty
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3	39039090	K-Resin Styrene Butadiene Co-Polymer KR99HG, KR03, KR05, XK-43, XK-40, KRDEV027D, KIBITON Q RESIN PB-5903, PB-5925	28000.000	K.G	3192000.00	70000.00 US\$	Value & Qty
4	39013000	Ethylene Vinyl Acetate (EVA)	16000.000	K.G	1313280.00	28800.00 US\$	Value & Qty
				Total	45,362,880.00	994,800.00	

Decision: With D/o C&PC OM No. 46011/07/2011-PC.II dated 09.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Compound/ TPE Compounds	1 kg	1. SBS Copolymer/ Styrene Butadiene Copolymer/ Styrene Butadiene Styrene Copolymer (KTR-401P, Calpene-411, 540, 501, 6120 Globalprene 3546, 3411, Kibiton TPE PB-511, 5300, 5301, 5302 Enprene 611, 655, 684, 685, 687, 701, LG-411S, 475, 484, 485, 487)	0.7815 kg
		2. Styrene Copolymer/Styrene Ethylene Butylene Styrene Copolymer (Taipol SEBS-6151, 6150 JSR RB-830, 820, Kraton G 1650MU, Europrene SOL TH 2312, 2315, 177, 6414)	0.0982 kg
		3. K-Resin, Styrene Butadiene Copolymer-(KR99HG, KR03, KR05, XK-43, XK-40, KREDEV027D, KIBITON Q Resin PB-5903, PB5925)	0.0687 kg
		4. Ethylene Vinyl Acetate	0.0393 kg

15	Case No.:2/50/87-ALC1/2010	Party Name:BA YER MATERIALSCIENCE PVT LTD	Meet No/Date:50/87-ALC1/2010 16.03.2011	Status: Deferred
	HQ File :01/87/050/00489/AM11/	RLA File :04/24/040/00300/AM11/	Lic.No/Date:0410122232 03.03.2011	Defer Date:06.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 03.03.2011. Comments awaited.			

16	Case No.:3/50/87-ALC1/2010	Party Name:HAMILTON HOUSEWARES PVT.LTD,	Meet No/Date:50/87-ALC1/2010 16.03.2011	Status: Deferred
	HQ File :01/87/050/00490/AM11/	RLA File :03/94/040/00890/AM11/	Lic.No/Date:0310619147 03.03.2011	Defer Date:06.04.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

17	Case No.:4/50/87-ALC1/2010	Party Name:JASMINE POLYTECH PRIVATE LIMITED	Meet No/Date:50/87-ALC1/2010 16.03.2011	Status: Deferred
	HQ File :01/87/050/00491/AM11/	RLA File :02/24/040/00213/AM11/	Lic.No/Date:0210155712 03.03.2011	Defer Date:06.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 14.03.2011. Comments awaited.			

18	Case No.:5/50/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:50/87-ALC1/2010 16.03.2011	Status: Deferred
	HQ File :01/87/050/00492/AM11/	RLA File :08/24/040/00372/AM11/	Lic.No/Date:0810096928 07.03.2011	Defer Date:06.04.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

	Case No.:6/50/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:50/87-ALC1/2010	Status: Deferred
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19			16.03.2011	
	HQ File :01/87/050/00493/AM11/	RLA File :08/24/040/00373/AM11/	Lic.No/Date:0810096929 07.03.2011	Defer Date:06.04.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
